

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 31<sup>st</sup> August, 2022*

No.HC.VII-23/2022/ 7478 /A. Smti Indira Barman, Principal Judge, Family Court, No.1, Kamrup (M), Guwahati, is posted at the same station i.e. Guwahati, as District and Sessions Judge, vice Smti Mitali Thakuria elevated as Addl. Judge of the Gauhati High Court, Guwahati.

Smti Barman will hand over charge of her Court and Office to the Counsellor, Family Court, No.1, Kamrup (M), Guwahati and join her new assignment immediately.

No.HC.VII-23/2022/ 7479 /A. Shri Surajit Kumar Dhar, Presiding Officer, Industrial Tribunal, Cachar, Silchar, is posted at the same station i.e. Silchar, as Principal Judge, Family Court, vice Smti Bobita Kshetry transferred.

Shri Dhar will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and join his new assignment immediately.

No.HC.VII-23/2022/ 7480 /A. Shri Thaneswar Kalita, Member, MACT, Cachar, Silchar, is transferred and posted as Principal Judge, Family Court, No.1, Kamrup (M), Guwahati, vice Smti Indira Barman posted at the same station.

Shri Kalita will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and join his new assignment immediately.

No.HC.VII-23/2022/ 7481 /A. Shri Pranjal Bora, Presiding Officer, Industrial Tribunal, Guwahati, is transferred and posted as Member, MACT, Cachar, Silchar, vice Shri Thaneswar Kalita transferred.

Shri Bora will hand over charge of his Court and Office to the Presiding Officer, Labour Court, Guwahati and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ 7482 /A. Smti Sharmila Bhuyan, District and Sessions Judge, Goalpara, is transferred and posted as District and Sessions Judge, Lakhimpur, North Lakhimpur, vice Smti Susmita Phukan Khaund elevated as Addl. Judge of the Gauhati High Court, Guwahati.

Smti Bhuyan will hand over charge of her Court and Office to the Addl. District and Sessions Judge, Goalpara and proceed to join her new assignment immediately.

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[2]

No.HC.VII-23/2022/ 7483 /A. Shri Jitu Mani Barman, Member, MACT, Sonitpur, Tezpur, is transferred and posted as District and Sessions Judge, Goalpara, vice Smti Sharmila Bhuyan transferred.

Shri Barman will hand over charge of his Court and Office to the District and Sessions Judge, Sonitpur, Tezpur and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ 7484 /A. In exercise of the power conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer as the Sessions Judge of the Sessions Division/jurisdiction with Head-quarters as shown below against his name to exercise such powers within the local limits of his respective jurisdiction with effect from the date of assuming charge as such:-

Sl. No.	Name of the Officer	Sessions Division	Head-quarters/ Station
1.	Shri Jitu Mani Barman	Goalpara	Goalpara

No.HC.VII-23/2022/ 7485 /A. Smti Bobita Kshetry, Principal Judge, Family Court, Cachar, Silchar, is transferred and posted as Member, MACT, Sonitpur, Tezpur, vice Shri Jitu Mani Barman transferred.

Smti Kshetry will hand over charge of her Court and Office to the Counsellor, Family Court, Cachar, Silchar and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ 7486 /A. Smti Manashi Mandal, Munsiff No.3, Karimganj, is posted at the same station i.e. Karimganj as Munsiff No.2, vice Smti Salma Begum Laskar posted at the same station.

Smti Mandal will hand over charge of her Court and Office to the District and Sessions Judge, Karimganj and join her new assignment after completion of the post appointment training of Smti Salma Begum Laskar at the Judicial Academy.

No.HC.VII-23/2022/ 7487 /A. Smti Salma Begum Laskar, Munsiff No.2, Karimganj, is posted at the same station i.e. Karimganj as Munsiff No.3, vice Smti Manashi Mandal posted at the same station.

Smti Laskar will hand over charge of her Court and Office to the District and Sessions Judge, Karimganj and join her new assignment after completion of her post appointment training at the Judicial Academy.

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[3]

No.HC.VII-23/2022/ **7488** /A. The following Officers of the Assam Judicial Service are not entitled to Travelling Allowances in the spirit of SR 241 in Division XII of the Fundamental Rules and Subsidiary Rules as per Clause-9 of the Transfer Policy for the Judicial Officers of Assam, issued on 17.12.2021.

1. Shri Thaneswar Kalita
2. Smti Bobita Kshetry

By Order,  
*Sd/- Romen Baruah.*  
**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-23/2022/ **7489 - 7519** /A.

Dated 31.08.2022

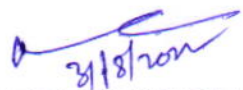
Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.  
He is requested to take necessary steps to invest Shri Jitu Mani Barman with the power of District Judge.
2. The Secretary to the Govt. of Assam, Labour & Welfare Department, Dispur, Guwahati.  
He is requested to release Shri Pranjal Bora from the post of Presiding Officer, Industrial Tribunal, Guwahati.
3. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
4. The District and Sessions Judge, \_\_\_\_\_
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
6. The Principal Judge, Family Court, No. I, II & III, Kamrup (M), Guwahati/ Cachar, Silchar/ Barpeta/Dhubri/Nalbari.
7. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
8. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
9. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
10. The Special Judge, Assam, Guwahati.
11. The Special Judge, CBI & NIA, Assam, Guwahati.
12. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
13. The Member, MACT, No.2 & 3, Kamrup (M) Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara/Kamrup, Amingaon.
14. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati.
15. Smti Indira Barman, Principal Judge, Family Court, No.1, Kamrup (M), Guwahati.

*Contd.....*

*Romen Baruah*  
31/8/2022

16. Shri Surajit Kumar Dhar, Presiding Officer, Industrial Tribunal, Cachar, Silchar.
17. Shri Thaneswar Kalita, Member, MACT, Cachar, Silchar.
18. Shri Pranjal Bora, Presiding Officer, Industrial Tribunal, Guwahati.
19. Smti Sharmila Bhuyan, District and Sessions Judge, Goalpara.
20. Shri Jitu Mani Barman, Member, MACT, Sonitpur, Tezpur.
21. Smti Bobita Kshetry, Principal Judge, Family Court, Cachar, Silchar.
22. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
23. The Chief Judicial Magistrate, \_\_\_\_\_
24. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
25. Smti Manashi Mandal, Munsiff No.3, Karimganj.
26. Smti Salma Begum Laskar, Munsiff No.2, Karimganj.
27. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_,  
Gauhati High Court, Guwahati.
28. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
29. The Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati
30. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
31. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

  
**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**